PENDENCY REPORT AS ON 04-06-2020			
SI No.	Case Type	Total	
1	ABLAPL- Anticipatory Bail	8188	
2	ADMLS-Admirality Suits.	10	
3	AHO-Appeal Against High Court Order.	50	
4	ARBA-Appeals under Indian Arbitration Act.	270	
5	ARBP-Petitions under Indian Arbitration Act.	201	
6	AS-Admirality Suit.	1	
7	BLAPL-Bail Application.	4137	
8	CEREF-Reference under Central Excise Act.	22	
9	CMAPL-Miscellaneous Applications.	2484	
10	CMPAT-Company Act.	84	
11	CMP-Civil Miscellaneous Petition	2443	
12	COA-Appeals against judgement in Comp.Pet.	17	
13	COAPL-Appl.in pending Proceeding(Comp. Act.)	2	
14	CONTAC-Appeals against orders in Civil Contempt	5	
15	CONTAR-Appeals against orders in Crl.Cont.mater	1	
16	CONTC-Cotempt of Court Cases (Civil contempt)	5079	
17	Contempt Petition in Bhubaneswar Bench	2	
18	Contempt Petition in Cuttack Bench	70	
19	CONTR-Proceeding relating to Criminal Contempt	55	
20	COPET-Orginal Petition (Companies Act.)	130	
21	CRA-Criminal Appeals	1049	
22			
	CRLA-Appeal against Judgement/Sentence.	9873	
23	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1490	
24	CRLMA-Other Miscellaneous Application.	609	
25	CRLMC-Appl.under Sec.482 Cr.P.C.	10066	
26	CRLMP-Criminal Miscellaneous Petition	465	
27	CRLREV-Criminal Revision.	8968	
28	CRMC-Criminal Miscellaneous Case	22	
29	CRP-Revision Petition.	161	
30	CRREV-Criminal Revision	259	
31	CS(OS)-Civil suits.	1	
32	CUSREF-Reference under Customs Act.	3	
33	CVA-Civil Appeals	3	
34	CVREV-Civil Revision.	39	
35	CVRVW-Civil Review.	19	
36	DSREF-Confirmation under Sec.336 Cr.P.C.	5	
37	EC-Execution Case.	3	
38	ELA-Appeals from Judgement in Election Pet.	14	
39	ELPET-Election Petitions.	28	
40	EXFA-Execution First Appeal.	3	
41	EXOS-Execution Application.	4	
42	EXP-Execution Petition.	21	
43	FA-First Appeal	1078	
44	FAO-First Appeal from Orders.	3144	
45	FA(OS)-FA from Judgement in original suits.	1	
46	GA-Government Appeals	112	
47	GCRLA-Government Appeals	390	
48	GUAP-Pet. under Guardianship and Wards Act.	11	
49	IP(M)-Main Petition (Insolvency ACt.)	1	

	Grand Total	159496
96	WP(C)-Writ Petition under Art.226 and 227.	64110
95	WPC(TAC)-Transfer Application in Cuttack Bench	3
94	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	701
	Bench	
93	WPC(OAPC)-Original Application (Provisional) in Cuttack	3
92	WPC(OA)-Original Application in Bhubaneswar Bench	45
91	WPC(OAC)-Original Application in Cuttack Bench	320
90	WA-Appeals before DB against SB Judgement	3329
89	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	847
88	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	269
87	TREV-Tax Revesion	99
86	TEST-Testamentary Cases.	1
85	TA-Tax Appeal	12
84	STREV-Sales Tax Revision.	1550
83	STAPL-Appl.for direction to make a reference.	1
82	SPA-Sp.Appeal before DB	5
81	SM-Suo Motu.	46
80	SJC-Special Jurisdiction Case (Tax Matters)	179
78	SCLP-Pet.for leave to appeal to Supreme Court	2312
78	SA-Second Appeal SA-Second Appeal	2312
76	RVWPET-Review Petition. SAO-Second Appeal from Appellate Order.	1880 222
76		
75	RSA-Second Appeal from Judgement and Decree.	6717
74	RPFAM-Revision US 19 of Family Court Act.	1627
73	RFA-FA from Judgement and Decree in Suit	2163
72	Review Petition in Cuttack Bench	8
71	RCFA-First Appeals(Rent Control Matters)	1
70	OVTA-Tax Appeal Under OVAT ACt.	1
69	OTC-Other Tax Applications. OTC-Other Tax Case.	6
68	OTAPL-Other Tax Applications.	111
67	OS-Original Suit.	1
66	OJC-Original Jurisdiction case (Writ) OREF-References.	1618
65	OCRMC-Original Crl. Miscellaneous Case	
64	MSA-SA from judgements in Misc. Cases.	84 100
63	MSA SA from judgements in Miss. Cases	59 84
61 62	MFA-FA against Spl. Jurisdiction Cases.	10
60	MATA-Matrimonial Cases (Appeals)	909
59	MATA Matrimonial Cases (Appeals)	100
58	MAC-Motor Accident Claims.	100
	MACA-Motor Accident Appeals.	6345
56 57	LPA-Letters Patent Appeals.	36 624E
55	LAA-Appeals (Land Acquisition Act)	962
54	JCRMC-Jail Criminal Misc.Case.	1
53	JCRLRV-Jail Criminal Revision.	11
52	JCRLA-Jail Criminal Appeal	1210
51	JCRA-Jail Criminal Appeals	15
50	ITA-Appeals Income-tax	371
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